

THE  
PARLIAMENTARY DEBATES  
OFFICIAL REPORT

IN THE SEVENTIETH SESSION OF THE RAJYA SABHA

*Commenting on the 11th November, 1969 to the 26th Kartika,  
1891 [Saka]*

RAJYA SABHA

*Mot day, the 11th November, 1969 to the 26th Kartika, 1891 (Saka)*

The House met at eleven of the clock, MR. CHAIRMAN in the Chair

श्री राजनारायण : श्रीमन्...

MR. CHAIRMAN : After the oath.  
MEMBERS SWORN

Shri Jagdish Chand (Uttar Pradesh)

Shri Kanchi Kaiyanasundaram (Tamil Nadu)

**RE CONSTITUTIONAL AND  
MORAL VALIDITY OF THE  
GOVERNMENT**

श्री राजनारायण : मैं, श्रीमन्, आपके द्वारा विनम्रता के साथ सदन के सम्मानित सदस्यों से और विशेषतः आपसे, संवैधानिक और नैतिक दो विषयों के बारे में आपकी इजाजत ले कर बोल रहा हूँ।

SHRI M. P. BHARGAVA : Mr. Chairman, on point of order. The next item on the Agenda is the Question Hour. We should, therefore, proceed with the Question Hour.

SHRI BHUPESH GUPTA : May I know in what capacity Mr. Bhargava is speaking ? Here a grave constitutional issue has arisen an unprecedented issue.

SHRI M. P. BHARGAVA : This is the Rajya Sabha procedure, I know it.

श्री राजनारायण : श्रीमन्, चेयर की इजाजत से कोई भी बात कही जा सकती है। मैंने चेयरमैन से इजाजत ले ली है, चेयरमैन ने हमको इजाजत दी है, हम बोल रहे हैं।

श्री सभापति : आप क्वेश्चन आवर के बाद बोलें।

श्री राजनारायण : श्रीमन्, मैं आपसे निवेदन करूंगा कि आप अपने आदेश को बदला न करें। मैंने आपसे इजाजत ले ली, आपकी उस इजाजत के साथ बोल रहा हूँ। मैंने चेयरमैन से इजाजत ली है कि मैं क्वेश्चन आवर से पहले...

(Interruptions)

MR. CHAIRMAN : I have allowed him to raise his point.

SHRI M. P. BHARGAVA : Sir, there is a procedure. A Question Hour is a Question Hour and we have to follow that procedure. Any point that is to be raised can be raised only after the Question Hour.

श्री राजनारायण : जान ए प्वाइंट ऑफ आर्डर...

SHRI BHUPESH GUPTA : On a point of order, Sir. A Question Hour is a Question Hour; it is a settled fact but for very special reasons you can start something else; it has been done; e.g. obituary references are made and many other things reported but here it is your discretion. But I cannot understand Mr. Bhargava's status, whether he is on the Government's side or on the defectors' side.

श्री राजनारायण : श्रीमन्, मेरा प्वाइंट यह है कि सदन में इस तरह के कई अकेजेंस आये हैं, इसी सदन में क्वेश्चन आवर के पूर्व सवाल उठाये गये हैं और हमारे मित्र भार्गव जी वहाँ उपस्थित रहे हैं। मैं आश्चर्यचकित हो रहा हूँ...